

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 1274 of 2019

IN THE MATTER OF:

Sansing Ltd. **...Appellant**

Vs

APL Metals Ltd. **....Respondent**

Present:

**For Appellant: Mr. Mudit Sharma and Ms. Nandini Sharma,
Advocates**

**For Respondents: Mr. Krishna Raj Thakkar, Mr. Saunak Sengupta
and Ms. Susmita Mahal, Advocates.**

ORDER

12.02.2020 Partly heard. Parties to prepare brief notes of argument, not more than three pages, referring to the pages concerned.

List the Appeal for further arguments in 'Orders' category on **2nd March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)